



DJA.I/550/1993

High Court of Karnataka,
Bengaluru,
Dated: 26.04.2021

NOTIFICATION

The Government of Karnataka in its Notification bearing No.DPAR 14 HHL 2021 dated 23.04.2021 has notified to conduct Elections/Bye-elections of Urban Local Bodies coming under the jurisdictions of Pattana Panchayath/Town Municipality/ Municipal Council /Corporation on 27.04.2021 (Tuesday).

Further, order has been issued to declare leave with pay on 27.04.2021 (i.e., Tuesday) under Section – 135 B of the Representation of People Act, 1951 for eligible voters, who are working on permanent or daily wage basis in all Government and Private schools-colleges, aided and un-aided educational institutions, all educational institutions, State and Central Government offices, Nationalized and other banks, Central and State Government factories, remaining industrial organizations and Co-operative Societies, all business organizations and other establishments, which come under the said jurisdictions of Pattana Panchayath/Town Municipality/ Municipal Council /Corporation, where Elections/Bye-election will be held.

In view of the above, the High Court declares General Holiday/Leave with pay on **Tuesday, the 27th April 2021** under Section 135-B of the Representation of People Act 1951, to the following Courts functioning in Ramangara, Chikkaballapura, Shivamogga,, Kodagu-Madikeri, Bidar and Ballari District coming under the jurisdiction of Pattana Panchayath/Town Municipality/ Municipal Council /Corporation where Elections/Bye-elections of Urban Local Bodies are scheduled to be held as detailed below:-

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Ramangara

Sl. No.	Taluk	Name of the Courts
1	Ramanagara	Prl. District and Sessions Judge, Ramangara
2	Ramanagara	I Addl. District and Sessions Judge, Ramanagara
3	Ramanagara	III Addl. District and Sessions Judge, Ramanagara
4	Ramanagara	Prl. Senior Civil Judge and CJM., Ramangara
5	Ramanagara	Addl. Senior Civil Judge and JMFC., Ramangara
6	Ramanagara	Member Secretary, DLSA, Ramangara
7	Ramanagara	Prl. Civil Judge and JMFC., Ramangara
8	Ramanagara	Addl. Civil Judge and JMFC., Ramanagara
9	Ramanagara	Senior Civil Judge and JMFC., Channapatna
10	Ramanagara	Prl. Civil Judge and JMFC., Channapatna
11	Ramanagara	Addl. Civil Judge and JMFC., Channapatna

Chikkaballpura

“II Addl. Senior Civil Judge and JMFC., Chikkaballapura (Iternery) at Gudibande.

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Shivamogga

1	IV Addl. District and Sessions Court, Shivamogga (Sitting at Bhadravathi)
2	Prl. Senior Civil Judge and JMFC., Bhadravathi
3	Addl. Senior Civil Judge and JMFC., Bhadravathi
4	Prl. Civil Judge and JMFC., Bhadravathi
5	I Addl. Civil Judge and JMFC., Bhadravathi
6	II Addl. Civil Judge and JMFC., Bhadravathi
7	III Addl. Civil Judge and JMFC., Bhadravathi
8	IV Addl. Civil Judge and JMFC., Bhadravathi
9	Senior Civil Judge and JMFC., Thirthahalli
10	Prl. Ciivl Judge and JMFC., Thirthahalli
11	I Addl. Civil Judge and JMFC., Thirthahalli
12	II Addl. Civil Judge and JMFC., Thirthahalli

Kodagu-Madikeri

1	Prl. District and Sessions Court, Kodagu-Madieri
2	I Addl. District and Sessions Court, Kodagu-Madikeri
3	III Addl. District and Sessions Court, Kodagu-Madieri.
4	Labour Court, Madikeri
5	Sr. Civil Judge and CJM., Madieri
6	Prl. Civil Judge and JMFC., Madikeri
7	Addl. Civil Judge and JMFC., Madikeri

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Bidar

1	Prl. District and Sessions Court, Bidar
2	The Prl. Family Court, Bidar
3	I Addl. District and Sessions Court, Bidar
4	Prl. Senior Civil Judge and CJM Court, Bidar
5	Addl. Senior Civil Judge Court, Bidar
6	II Addl. Senior Civil Judge and JMFC., Bidar
7	Prl. Civil Judge and JMFC., Court, Bidar
8	I Addl. Civil Judge and JMFC Court, Bidar
9	II Addl. Civil Judge and JMFC Court, Bidar

Ballari

1	Prl. District and Sessions Court, Ballari
2	I Addl. District and Sessions Court, Ballari
3	II Addl. District and Sessions Court, Ballari
4	Commercial Court, Ballari
5	Family Court, Ballari
6	Prl. Senior Civil Judge and CJM., Court, Ballari
7	I Addl. Senior Civil Judge Court, Ballari
8	II Addl. Senior Civil Judge Court, Ballari
9	Prl. Civil Judge and JMFC., Court, Ballari
10	I Addl. Civil Judge and JMFC., Court, Ballari
11	II Addl. Civil Judge and JMFC., Court, Ballari
12	III Addl. Civil Judge and JMFC., Court, Ballari
13	IV Addl. Civil Judge and JMFC., Court, Ballari
14	V Addl. Civil Judge and JMFC., Court, Ballari
15	District Legal Services Authority, Ballari.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

(T.G.SHIVASHANKARE GOWDA)
I/c REGISTRAR GENERAL

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Copy forwarded for information and necessary action to:-

1. The Prl. District & Sessions Judges of Ramangara, Chikkaballapura, Shivamogga, Kodagu-Madikeri, Bidar and Ballari Districts.
2. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above Notification under the High Court Website.
3. Notification file.
4. Office Copy.

With a request to circulate the same amongst all the Judicial Officers coming under their Unit.